

what the Prime Minister said, to see that no exploitation of these tribal people is allowed?

SHRI YOGENDRA MAKWANA:
There is a machinery to check and it is our duty, and the Labour Ministry is also monitoring it.

MR. SPEAKER: Question No. 363—
Mr. Samar Mukherjee. Not present.
Question No. 365—Shrimati Jayanti Patnaik.

AN HON. MEMBER: What about Question No. 364 about Bangladesh entrants?

MR. SPEAKER: Postponed to 23rd.

Special centres to assist Small Scale Industries

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*365. **SHRIMATI JAYANTI PATNAIK:**

• **SHRI JAI NARAYAN ROAT:**

Will the Minister of INDUSTRY be pleased to state:

(a) whether his Ministry has taken decision to set up special centres to give assistance to small scale industries to update its technology;

(b) if so, what are the different types of small scale industries which will be given first preference in granting assistance from the special centres;

(c) whether such special centres will be set up in each State with branches at the district level; and

(d) the details about the expected time in implementing the above proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) No, Sir. However, some proposals are under consideration.

(b) to (d). Does not arise.

SHRIMATI JAYANTI PATNAIK:
Mr. Speaker, Sir, about part (a) of my question the hon. Minister has said that there is no such decision to set up special centres to give assistance to small scale industries to update its technology. However, some proposals are under consideration. May I know from the hon. Minister whether the Government has constituted any study group to set up special centres for small scale industries to update the technology specially in the industrially backward States like Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): Sir, the office of the Development Commissioner, Small Scale Industries, has already initiated a survey to go into the causes of sickness with special reference to updating of technology throughout the country. Orissa is included in that. It is only after that we will examine the proposal of setting up special centres for updating the technology.

SHRIMATI JAYANTI PATNAIK:
What is the norm or the eligibility criterion for such assistance from the special centres?

SHRI CHARANJIT CHANANA: Sir, it will be decided after the proposals come, after the studies are conducted and the proposals are finalised.

MR. SPEAKER: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Borstal Schools for Child Criminals in States

*351. **SHRI G. NARSIMHA REDDY:**
SHRI VIRDHI CHANDRA JAIN:

Will he Minister of HOME AFFAIRS be pleased to state

(a) whether it takes too long to try teen aged criminals booked for begging on the streets and they remain stranded in jails many times in the